

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/2376/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the 6th April, 2022.

Sub:- **Vehicle permission.**

Ref:- Letter No. DJCH.I-5/2022/1052 Dated 04.02.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to use the official vehicle on 05.04.2022 for the purpose of coming to Gauhati High Court**, has been granted. The next senior most Judicial officer at Chirang, Kajalgaon, will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/2377/A, dated , 06-04-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rda